

NAME OF CORPORATE DEBTOR : METCALFE PROPERTIES PRIVATE LIMITED DATE OF COMMENCEMENT OF CIRP 03-12-2025

List of Claim of other than Financial Creditor and Operational Creditor , Claim filed in Form -F

S.N.	NAME OF THE CREDITORS	DATE OF CLAIM	AMOUNT OF CLAIM FILED	DATE OF CLAIM ADMITTED	AMOUNT OF CLAIM ADMITTED	AMOUNT OF CLAIM UNDER CONSIDERATION	SECURITY INTEREST
1	NIRVANA CITY RESIDENTS WELFARE ASSOCIATION	05-02-2026	15,64,07,764	09-02-2026	0	15,64,07,764	Claim arose when Corporate Debtor failed to meet the Development obligation as promised in relation to water supply , Electricity Supply , Sewage etc. in the Nirwana City
2	SJMC REALITY LLP	05-02-2026	1,12,08,519	09-02-2026	0	1,12,08,519	Claim arose on 25-11-2021 when the Corporate Debtors promised life time access of Road etc. the Creditor Spent Rs. 1,12,08,519 on Development work